

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 47114/2018

(Arising out of impugned final judgment and order dated 29-08-2017 in CRLA No. 1350/1983 29-08-2017 in CRLA No. 1369/1983 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KHATERU & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.4502/2019-CONDONATION OF DELAY IN FILING and IA No.4504/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.4505/2019-EXEMPTION FROM FILING O.T.)

Date : 18-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Nagendra Singh, Adv.
 Mr. Akshay Amritanshu, Adv.
 Mr. Vishwa Pal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Applications seeking exemption from filing Official
Translation and Certified Copy of the impugned order are allowed.

Delay condoned.

Issue Notice.

(MANAV SHARMA)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR